## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:658
ANSWERED ON:26.02.2001
PROTECTION OF FORESTRY IN ASSAM
SANSUMA KHUNGGUR BWISWMUTHIARY

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government propose to grant Rs. 1000 crore for afforestation of Northern Brahmaputra valley in Assam;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Assam Government has implemented all the Directives and Guidelines being issued from time to time by the Union government in regard to protection and preservation of Forestry, Forests lands, Wild animals, Wild Sanctuaries including Manas Tiger Project, Rajiv Gandhi Wild Sanctuary- `Orang` and Kajiranga etc.;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

## **Answer**

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRIT.R. BAALU):

- (a) No, Sir.
- (b) Does not arise.
- (c) No such proposal has been planned and budgeted during IXth plan under the Ministry of Environment and Forests.
- (d) to (f) Funding is being provided to Assam for conservation of Wildlife and its habitat under four centrally sponsored schemes. Amount of Funding provided during last three years, under these schemes, is as follows:

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(Rs. in Lakhs)
Name of the Scheme 1997-1998 1998-1999 1999-2000 2000-2001
Development of National
Parks and Sanctuaries 54.62 58.05 53.44 262.805
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Project Tiger 45.08 35.00 87.29 140.10

Project Elephant 29.60 25.15 45.00

Eco-Development around
National Parks and Sanctuaries 10.250 42.34 20.00 45.51

Government of India, from time to time issues guidelines with reference to management of National Parks and Wildlife Sanctuaries, including payment of compensation for cattle kill and loss of human life; preparation of management plans and elephant census etc., which are generally compiled as per rules and procedures.